BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P No. 324/KB/2017 (C.P NO.483/2015)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th July, 2017, 10.30 A.M

Name of the Company		Diva Lifestyle Pvt Itd		
· · · · · · · · · · · · · · · · · · ·	Under Section	391(2) & 394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

19-07-2017 - TP No. 324/KB/2017 (CP No. 483/2015) - Diva Lifestyle Pvt. Ltd.

ORDER

No one is found present on repeated calls.

Fix the matter on 18-08-2017 for necessary orders.

Sd/-MANORAMA KUMARI MEMBER(J)